

NOTIFIED CASES CAUSELIST For Wednesday The 10th March 2021
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
AT 11:30 AM
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Final Disposal

1	W.P(C)/882/2013	SHRI RAJ KISHORE OJHA vs HOUSING BOARD	RAJIV RANJAN VISHAL KUMAR TRIVEDI OM PRAKASH TIWARI	SACHIN KUMAR SWETA BHARTI MANOJ KUMAR ASIF KHAN DR.ASHOK KR.SINGH
				CODE OF CIVIL PROCEDURE, 1908

Orders(with defect)

2	Cont.(Cvl)/831/2019	PALTURAM MAHATO vs THE STATE OF JHARKHAND	SRISTIDHAR MAHATO JAGESHWAR MAHTO	MANOJ KUMAR RUPESH SINGH
	IA NO, 962/2020 (For Ignoring the defect)			
	CONTEMPT OF COURTS ACT 1971			

3	Cont.(Cvl)/1015/2019	NARAYAN VARNWAL vs THE STATE OF JHARKHAND	ASHOK KUMAR SINHA ANSHUMAN KUMAR	PRASHANT PALLAV
	CONTEMPT OF COURTS ACT 1971			

Orders

4	W.P(C)/104/2013	BADRI HAZAM vs NAWAL HAZAM AND ORS	PANDEY NEERAJ RAI ROHIT RANJAN SINHA	
	CODE OF CIVIL PROCEDURE, 1908			
5	W.P(C)/850/2013	AMIT LAL AND ORS vs ANAND KUMAR LAL AND ORS	MR.ASHUTOSH ANAND	
	CODE OF CIVIL PROCEDURE, 1908			
6	W.P(C)/2797/2013	EXCELLA REAL PROJECTS I LTD THROUGH ITS DIRECTOR DULAL CHANDRA NANDI vs THE STATE OF JHARKHAND AND ORS	SANTOSH KUMAR SONI SHASHI KUMAR SOUMITRA BAROI ASHISH KR SHEKHAR SNEHLIKA BHAGAT	ABDUL ALLAM, SR.ADV. RAJESH KUMAR
	IA NO, 6285/2013 (For Withdrawal)			
	COMPANIES ACT, 1956			

7	Cont.(Cvl)/1142/2019	SHIV KUMAR KHEMKA vs THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			

8	Cont.(Cvl)/227/2020	MADHUSUDAN MAHTO vs STATE OF JHARKHAND	AMIT KR VERMA	ANOOP KR MEHTA RAJIV RANJAN SHIVAM UTKARSH SAHAY AMIT KUMAR DAS SWATI SHALINI
	CONTEMPT OF COURTS ACT 1971			

9	Cont.(Cvl)/548/2020	DR SHEELA SANYAL vs STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA JAY SHANKAR TIWARY KRISHNA KUMAR	MANOJ KR. NO.3 DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			

Admission

10	W.P(C)/132/2013	MAINO DEVI vs THE CHAIRMAN CUM MANAGING DIRECTOR CENTRAL COALFIELDS LIMITED AND ORS	AMITESH KUMAR GEASEN RAMESH KR SINGH ANIL KR SINHA Abhishek Kumar Geasen	ARBIND KUMAR AMIT KUMAR DAS
	CODE OF CIVIL PROCEDURE, 1908			

11	W.P(C)/134/2013	SMT MANJU SINGH AND ORS vs THE STATE OF JHARKHAND AND ORS	SURESH NAND TIWARY	MD. SHAMIM AKHTAR MR.ASHUTOSH ANAND
	CNT ACT			

NOTIFIED CASES CAUSELIST COURT NO 13-FOR WEDNESDAY THE 10TH MARCH 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -

12	W.P(C)/611/2013	LAL CHANDRA CHURAMANI NATH SAHDEO AND ORS vs THE STATE OF JHARKHAND AND OTHERS	DILIP KR PRASAD	VIKASH KISHORE PRASAD OM PRAKASH SINGH V.S.SAHAY RAM KRISHNA NARAYAN TIWARY
	MUTATION PROCEEDING			
13	W.P(C)/621/2013	SUNIL KUMAR SINHA vs STATE OF JHARKHAND AND OTHERS	INDRAJIT SINHA RAUNAK SAHAY KRISHANU RAY AJAY KUMAR SAH	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	ILLGAL CONSTRUCTION			
14	W.P(C)/692/2013	BOSE POWER LIMITED THROUGH ITS DIRECTOR NAMELY DIBYENDU BOSE vs JHARKHAND RENEWABLE ENERGY DEVELOPMENT AGENCY AND ORS	M M SHARMA LALAN KR SINGH	RUPESH SINGH GUNENDRA MOHAN MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/806/2013	KISHOR KUMAR CHOPRA AND ORS vs PERSONNEL AND ADMINIS REFORM	NAVIN KR SINGH SHIV SHANKAR KUMAR ASHOK KR PANDEY MANOJ TANDON	RAM NIVAS ROY SANJAY PIPRAWALL
	EXAMINATION MATTER			
16	W.P(C)/809/2013	CHINTAMAN SAO vs HASINA KHATOON AND ORS	RAJEEV RANJAN TIWARY	SANTOSH KUMAR PRABHAT KR SINHA
	IA NO, 8577/2017 (For Substitution Petition)			
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/812/2013	CENTRAL COALFIELDS LTD vs SRI ASHOK	VIJAY KANT DUBEY RANJAN KUMAR KAUSTAV PANDA NAGMANI TIWARI	NIRAJ KISHORE BIRENDRA KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
18	W.P(C)/819/2013	MIHIR KUMAR SINGH vs RURAL DEV DEPT	S P ROY RANJIT KUMAR	AJIT KUMAR RUPESH SINGH MD. MOKHTAR KHAN RAHUL SABOO
	RESIDUARY MATTERS-00			
19	W.P(C)/843/2013	GAYA DAS BHOKTA AND ANR vs REVENUE DEPARTMENT	BALESHWAR YADAV JAY SHANKAR TIWARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3 A K SRIVASTAVA BADAL VISHAL
	LAND ACQUISITION ACT 1894			
20	W.P(C)/865/2013	MEGHNATH MAHTO vs COLLECTARIATE	MAHESH KR MAHTO PRADIP GANGOPADHYAY	VIKASH KISHORE PRASAD
	LAND ACQUISITION ACT 1894			
21	W.P(C)/878/2013	SURESH EKKA vs RAJAN KHALKO	CHANDRAJIT MUKHERJEE ARBIND KUMAR WARDA KHAN	RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY CHANDRA SHEKHAR SINGH PIYUSH CHITRESH
	IA NO, 6321/2013 (For Stay Vacating Petition)			
	CODE OF CIVIL PROCEDURE, 1908			
22	W.P(C)/914/2013	NIRANJAN LAL AGRAWAL AND ORS vs FINANCE	SHOBHAKAR MISHRA VIKESH KUMAR MD.MURTAZA AJIT KUMAR	INDRAJIT SINHA MD. MOKHTAR KHAN ASHISH JHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA
	IA NO, 2156/2018 (For Stay Of Proceedings)			
	CODE OF CIVIL PROCEDURE, 1908			
23	W.P(C)/961/2013	VISHNU NARAIN DUTTA SINGH AND ORS vs REVENUE DEPARTMENT	ARVIND KUMAR CHOUDHARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	REG. FEE MATTER			

24	W.P(C)/1177/2013	BIJAY KUMAR NATH SHAHDEO vs COLLECTARIATE	SUNIL KUMAR SINHA	VIKASH KISHORE PRASAD MAYANK MISHRA VEDABRATA BANERJEE
	IA NO, 5511/2020 (For Intervener Petition) MUTATION PROCEEDING			
25	W.P(C)/1322/2013	MD ALIM vs THE STATE OF JHARKHAND AND ORS	AWANISH RANJAN MISHRA	VIKASH KISHORE PRASAD AJIT KUMAR MUKESH KUMAR SINHA ASMITA SHRIVASTAVA
	CODE OF CIVIL PROCEDURE, 1908			
26	Cont.(CvI)/530/2019	MS NATIONAL PRINTERS THROUGH ONE OF ITS DIRECTOR KRISHNA KANT KEDIA vs THE STATE OF JHARKHAND	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH	NAVIN KR SINGH
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(CvI)/615/2019	CHURAMAN PRASAD DANGI vs THE STATE OF JHARKHAND	PRAMOD KUMAR KISHLAY KUMAR	AMIT KUMAR ASHOK KR. SINGH DR.ASHOK KR.SINGH
	IA NO, 6149/2020 (For Modification of Order) CONTEMPT OF COURTS ACT 1971			
28	Cont.(CvI)/624/2019	RAJESH BARAIK vs THE STATE OF JHARKHAND	MANOJ KR SINHA	RUPESH SINGH MANOJ KUMAR
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(CvI)/116/2020	VIKASH KUMAR vs THE STATE OF JHARKHAND THROUGH SECRETARY BUILDING CONSTRUCTION DEPARTMENT	ARUN KUMAR DUBEY	JAI PRAKASH,(A A G)
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(CvI)/429/2020	SADHU SINGH MUNDA vs THE STATE OF JHARKHAND	JAGESHWAR MAHTO UPENDRA NATH MAHTO	JAYANT FRANKLIN TOPPO DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			